



2026:AHC:28032

## HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 16774 of 2024

Raghavendra Singh And 2 Others

.....Petitioner(s)

Versus

State Of Up And 4 Others

.....Respondent(s)

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|---------------------------|---|-----------------|
| Counsel for Petitioner(s) | : | Janardhan Yadav |
| Counsel for Respondent(s) | : | C.S.C.          |

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**Court No. - 33**

**HON'BLE VIKAS BUDHWAR, J.**

1. The writ petition is **disposed of**.
2. For order, see order of date passed in Writ-A No. 15679 of 2024.

**February 9, 2026**

N.S.Rathour

**(Vikas Budhwar,J.)**